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12.11.2013

Exe. App. No. 2578/2012  
O.A. No. 121/2010

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Praveen Kumar

Res: Sri S. Verma

Learned counsel for applicant submitted at bar that the order passed by this Tribunal on 5.9.2012 in O.A. No. 121/2010 has already been complied with and applicant was allowed to join. As such, nothing survive to be adjudicated in the present Execution Application. Accordingly, the Execution Application is disposed of. No order as to cost

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M(A)

VR. Agarwal  
M(J)

HLS/-

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